## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## ORDERS OF THE BENCH

Date of Order: 29.10.2015

CP No.291/00015/2014 (OA No.323/2004)

None present for the applicant.

Mr. Gaurav Jain, Counsel for respondents.

None present for the petitioner. Ld. Counsel for respondents submits that the directions issued by the Tribunal have been complied with.

According to the submissions made by the counsel, the contempt petition is dismissed. Notices issued to the respondents are discharged.

(MS.MEENAKSHI HOOJA) (JUSTICE HARUW-UL-RASHID)

MEMBER(A) MEMBER(J)

Adm/